

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mahima Jaiswal	Advocate	Ram Avtar Aggarwal	Jaiswal
2.	(holding brief of Suyash Aggarwal)			

CP NO.95(ND)/2016, CA NO.92/2019

None for the petitioner. However, respondent is represented by Advocate Ms. Mahima Jaiswal.

It is a matter of record that in this matter, there is no representation from the petitioner side since 07.02.2019 onwards and since 01.04.2019 onwards. Hence, the present matter is liable to be dismissed in default.

Notwithstanding the above, in order to render substantial justice, a final opportunity is granted to the petitioner to make proper representation by the next date of hearing.

List the matter on 23rd July, 2019.

Dated: 13.05.2019

Sd/

SAROJ RAJWARE,
MEMBER (T)

Sd/

H.P. CHATURVEDI
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)